

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 1468 of 1996.
(UNLISTED)

Present: Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.

Hon'ble Mr. M.S.Mukherjee, Administrative Member.

MADAN MOHAN HALDER

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr.D.P.Bagchi, counsel.

For the respondents: NONE.

Heard on: 6.12.96.

Ordered on: 6.12.96.

O R D E R

A.K.Chatterjee, V.C.

The petitioner is working as EDDA in Anchna Branch Post Office and made an application for appointment to the post of Postmaster in that office on 6.6.1403 B.S. which, however, has been ~~turned~~ struck down by the authorities on the ground that the selection shall be made from among the candidates sponsored by the Employment Exchange. However, subsequently, according to the petitioner, application was invited from market by fixing a notice in the office itself on 13.11.96. Instant application has been filed for a direction upon the respondents to appoint the petitioner to the post in question which is still lying vacant and in respect of which the applicant is still in charge and to consider the past services rendered by him.

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Hearing the 1d.counsel for the petitioner, we consider it appropriate to dispose of the application at this stage itself with an order that the application filed by the petitioner on 6.6.1403 BS shall be considered by the authorities along with other eligible candidates for ~~an application~~ ^{have been} invited from open market as stated in this application.

Application is disposed of. No order as to costs.

A Certified Copy of this Order be given to the 1d.counsel for the petitioner for immediate communication of all the respondents.


MEMBER (A)


VICE-CHAIRMAN.